

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 16th April, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
1	2	3	4	5
FOR ADMISSION				
1.	Original Application No. 27/2015 (CZ)	Babulal Jajoo Vs. State of Rajasthan & 2 Others	Mr. Lokendra Singh Kachhawa, Adv.	
2.	Original Application No. 92/2014 (CZ)	Sheeba wheels Pvt. Ltd. Vs. Rajasthan State PCB & Others	Mr. Arvind Soni, Adv.	
FOR HEARING				
3.	Original Application No. 57/2014 (WP 1024/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
4.	Original Application No. 58/2014 (WP 1023/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
5.	Original Application No. 59/2014 (WP 1025/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
6.	Original Application No. 60/2014 (WP 1026/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
7.	Original Application No. 61/2014 (WP 1027/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
8.	Original Application No. 62/2014 (WP 1028/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
9.	Original Application No. 63/2014 (WP 1029/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
10.	Original Application No. 64/2014 (WP 1030/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
11.	Original Application No. 65/2014 (WP 1031/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	

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1	2	3	4	5
12.	Original Application No. 66/2014 (WP 1032/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
13.	Original Application No. 67/2014 (WP 1033/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
14.	Original Application No. 68/2014 (WP 1034/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
15.	Original Application No. 69/2014 (WP 1035/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
16.	Original Application No. 70/2014 (WP 1036/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
17.	Original Application No. 71/2014 (WP 1037/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
18.	Original Application No. 72/2014 (WP 1038/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
19.	Original Application No. 73/2014 (WP 1039/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
20.	Original Application No. 74/2014 (WP 1040/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
21.	Original Application No. 75/2014 (WP 1041/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
22.	Original Application No. 76/2014 (WP 1042/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
23.	Original Application No. 77/2014 (WP 1043/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
24.	Original Application No. 78/2014 (WP 1044/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
25.	Original Application No. 79/2014 (WP 1045/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	

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26.	Original Application No. 80/2014 (WP 1046/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
27.	Original Application No. 81/2014 (WP 1047/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
28.	Original Application No. 82/2014 (WP 1048/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
29.	Original Application No. 83/2014 (WP 657/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
30.	Original Application No. 85/2014 (WP 10068/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
31.	Original Application No. 104/2014 (WP 10042/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
32.	Original Application No. 105/2014 (WP 66/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
33.	Original Application No. 23/2014 (W.P.No.10067/09)	R.R.V.U.N. Ltd. Kota Vs. Assessing Authority, R.S.P.C.B. Jaipur & Anr.	Mr. Virendra Lodha SR. Adv. Mr. Sandeep Singh, Adv. for R-1&2	
34.	Original Application No. 125/2013 (M.A.No. 710 /14) (M.A. No. 60, 61/ 15) (M.A. No. 112/ 15) (M.A. No. 133 to 139/15) (M.A. 141/15)	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solonki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv.	
35.	Original Application No. 19/2014 (M.A.197/15)	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. &11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav	

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1	2	3	4	5
			Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
36.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
37.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivatav Adv. Mr. Shreyraj Saxena, Adv.	
38.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
39.	Original Application No. 09/2015	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
40.	Appeal No.04/2015 (M.A. No 142,/15)	Chandra Prakash Bajaj Vs. Regional Officer, C.G. Environment Conservation Board, Bilaspur & Ors.	Mr. Dharamvir Sharma Adv.	
41.	Appeal No.05/2015 (M.A. No 143,/15)	Manoj Bajaj Vs. Regional Officer, C.G. Environment Conservation Board, Bilaspur & Ors.	Mr. Dharamvir Sharma Adv.	
42.	Original Application No. 115/2014	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav,	

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1	2	3	4	5
			Adv. for R-3 Mr. Vijay Kumar Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv . for R-6	
FOR COMPLIANCE				
43.	Original Application No. 120/2013	Ummed Singh Vs. State of Rajasthan & 14 Ors.	Mr. Hardev Goswami, Adv. Mr. Sambhav Sogani, Adv. for R- 8,9,11,12,13,&15 Mr. M.S. Kachhwa, Adv. for R-6,7 Mr. K.R. Kale, Dy. Conservator forest, Karauli for R-1to5 Mr. Sachin K. Verma, Adv for R-1to5	For Compliance

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in